

Title : Motion regarding Reference of Forest (Conservation) Amendment Bill, 2023 to Joint Committee.

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, AND MINISTER OF LABOUR AND EMPLOYMENT (SHRI BHUPENDER YADAV): Hon. Chairperson, I beg to move:

?That the Bill further to amend the Forest (Conservation) Act, 1980 be referred to a Joint Committee of the Houses consisting of the following 19 Members from this House:-

1. Shri Rajendra Agrawal
2. Dr. Dhal Singh Bisen
3. Shri Raju Bista
4. Shri Jamyang Tsering Namgyal
5. Shri Tapir Gao
6. Shri Ajay Tamta
7. Shri Suresh Kumar Kashyap
8. Smt. Gomati Sai
9. Shri Sudarshan Bhagat
10. Shri Pallab Lochan Das
11. Km. Diya Kumari
12. Shri T. R. Baalu
13. Smt. Agatha K. Sangma
14. Smt. Sajda Ahmed
15. Shri Kotagiri Sridhar
16. Shri Rajendra Dhedyia Gavit
17. Dr. Alok Kumar Suman.
18. Shri Mahesh Sahoo
19. Shri Girish Chandra

and two Members to be nominated by Hon'ble Speaker, and 10 Members from the Rajya Sabha;

that in order to constitute a sitting of the Joint Committee, the quorum shall be one-third of the total number of Members of the Joint Committee;

that the Committee shall make a report to this House by the last day of the first week of the next Session;

that in other respects, the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

that this House recommends to the Rajya Sabha that the Rajya Sabha do join the said Joint Committee and communicate to this House names of the Members to be appointed by the Rajya Sabha to the Joint Committee.?

माननीय सभापति : प्रश्न यह है:

?That the Bill further to amend the Forest (Conservation) Act, 1980 be referred to a Joint Committee of the Houses consisting of the following 19 Members from this House:-

1. Shri Rajendra Agrawal
2. Dr. Dhal Singh Bisen
3. Shri Raju Bista
4. Shri Jamyang Tsering Namgyal
5. Shri Tapir Gao
6. Shri Ajay Tamta
7. Shri Suresh Kumar Kashyap
8. Shrimati Gomati Sai
9. Shri Sudarshan Bhagat
10. Shri Pallab Lochan Das
11. Kumari Diya Kumari
12. Shri T. R. Baalu
13. Shrimati Agatha K. Sangma
14. Shrimati Sajda Ahmed
15. Shri Kotagiri Sridhar
16. Shri Rajendra Dhedy Gavit
17. Dr. Alok Kumar Suman.
18. Shri Mahesh Sahoo
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and two members to be nominated by Hon'ble Speaker, and 10 Members from the Rajya Sabha;

that in order to constitute a sitting of the Joint Committee, the quorum shall be one-third of the total number of Members of the Joint Committee;

that the Committee shall make a report to this House by the last day of the first week of the next Session;

that in other respects, the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

that this House recommends to the Rajya Sabha that the Rajya Sabha do join the said Joint Committee and communicate to this House names of the Members to be appointed by the Rajya Sabha to the Joint Committee.?

प्रस्ताव स्वीकृत हुआ।

?(व्यवधान)

माननीय सभापति : सभा की कार्यवाही सोमवार, दिनांक 03 अप्रैल, 2023 को प्रातः 11 बजे तक के लिए स्थगित की जाती है ।

12.34 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on

Monday, April 3, 2023/Chaitra 13, 1945 (Saka).

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